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Government of Kerala  
2021



Regn. No. KERBIL/2012/45073  
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# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ഫെബ്രുവരി 23 23rd February 2021 1196 കുംഭം 11 11th Kumbham 1196 1942 ഫാൽഗുനം 4 4th Phalguna 1942	നമ്പർ } No. } 8
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## PART IV Private Advertisements and Miscellaneous Notifications

**ERATTUPETTA MUNICIPALITY**

## NOTICE

[UNDER SECTION 36(4) OF KERALA TOWN AND COUNTRY PLANNING ACT, 2016]

No. E1-6835/2020

14th December 2020.

It is hereby notified that the Master Plan for Erattupetta Town prepared by the Municipal Council of Erattupetta Municipality for the area described in the schedule below has been published on the Official website <https://erattupettamunicipality.lsgkerala.gov.in> (Name of the website) of the Municipality under section 36(4) of the Kerala Town and Country Planning Act 2016.

2. The plan (report and maps) can also be inspected during office hours at the Municipal Office.

3. Any person interested in the plan may within sixty days of publication of notice of the Gazette communicate in writing to the Secretary, Erattupetta Municipality in any objection or suggestion relating thereto.

## SCHEDULE

Master Plan Area	:	Erattupetta Municipal Area (full) with an extension of 7.50 Sq.k.m.
Boundaries	:	North—Thalappalam Grama Panchayath East—Theekkoyi and Poonjar Thekkekkara Grama Panchayaths West—Thidanad Grama Panchayath South—Poonjar Grama Panchayath

Municipal Office,  
Erattupetta.

(Sd.)  
*Secretary.*

(Sd.)  
*Chairperson.*